

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3781

ANSWERED ON:22.12.2015

Threat to Indian Weightlifting Federation

Chandumajra Shri Prem Singh;Chavan Shri Ashok Shankarrao;Gaikwad Dr. Sunil Baliram;Gupta Shri Sudheer;Kachhadia Shri Naranbhai;Kirtikar Shri Gajanan Chandrakant;Selvam Shri V. Panneer;Singh Shri Kunwar Haribansh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Indian Weightlifting Federation faces the threat of suspension by the world body after two of its lifters tested positive for performance enhancing drugs, if so, the details thereof and the response of the Government thereto;
- (b) whether any enquiry is being conducted in this regard, if so, the details thereof;
- (c) the corrective measures taken/being taken by the Government in this regard; and
- (d) the steps being taken by the Government to completely eradicate the menace of doping in sports in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)

(a) Madam, Indian Weightlifting Federation (IWF) has informed that there is no threat of suspension of the Indian Weightlifting Federation by the World Body after two dope positive cases were reported during the 2015 Commonwealth Championship at Pune in October, 2015.

(b) The two Indian weightlifters tested positive for dope are serving provisional suspension imposed by the International Weightlifting Federation. An enquiry committee has been constituted by Indian Weightlifting Federation to look into the matter.

(c)&(d) : Government has already set up the National Anti-Doping Agency (NADA), which functions independently in accordance with rules and regulations of the World Anti-Doping Agency (WADA). NADA deals with matters relating to awareness about doping in sports including dissemination of information, educating sportspersons, coaches and support personnel on the ill effects of doping through teaching sessions/seminars/workshops.